

IN THE COURT OF MS. MADHU JAIN, A.C.M.M. TIS HAZARI, DELHI.

COMPLAINT NO. 58/2004.

IN THE MATTER OF:

SECURITIES AND EXCHANGE BOARD OF INDIA,
a statutory body established under the
provisions of Securities and Exchange
Board of India Act, 1992, having its
Regional Office at New Delhi, represented
by its Legal Officer/Manager/Asst.
General Manager Mr. Sharad Bansode.

COMPLAINANT

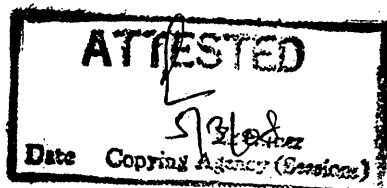
VERSUS

1. TIMES ORCHID (INDIA) LTD.
A-2/165, Safdarjung Enclave,
New Delhi-110029.
2. Shri. Swinder Singh Dhadwal,
S/o. Shri. Shamsher Singh Dhadwal, [P.O.]
R/o. D-16/85, Sector 3,
Rohini, Delhi-110085.
3. Shri. Harjeet Singh Hundal,
S/o. Shri. Gurdut Singh Hundal, P.O.
R/o. Near Kisan Agro Industries,
Pehwa, Distt. Kurukshetra,
Haryana.
4. Shri. Ravinder Dhanju,
S/o. Shri. Ajit Singh Dhanju, P.O.
R/o. Near City College Pehwa,
Distt. Kurukshetra,
Haryana.

ACCUSED

COMPLAINT UNDER SECTION 200 OF THE CODE OF CRIMINAL
PROCEDURE, 1973 READ WITH SECTION 24(1), 27 OF SECURITIES
EXCHANGE BOARD OF INDIA ACT, 1992.

MOST RESPECTFULLY SHOWETH:





CC No.28/2004

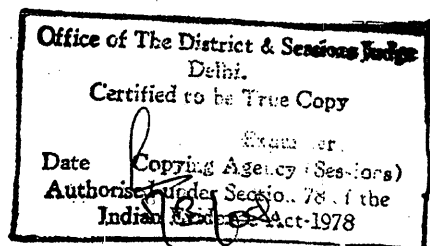
19.07.2007

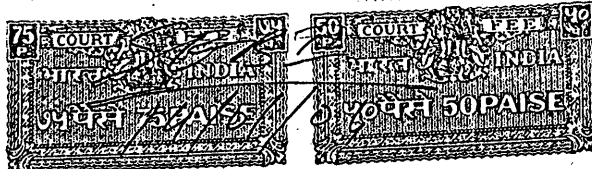
Present: Shri V.K. Singh, advocate for SEBI.

All the accused are P.O.

Ld. Counsel for SEBI has filed certain documents. Sh. Manish Vashist, Manager is present and has been examined as PW-1. In view of request of Ld. Counsel for the SEBI, this file be consigned to record room under Section 299 Cr.P.C. with a liberty to it, to get the same revived as and when any accused is arrested.

(PADAM KANT SAXENA)
ADDITIONAL SESSIONS JUDGE:
DELHI/19.07.2007





IN THE COURT OF MS. MADHU JAIN, A.C.M.M. TIS HAZARI, DELHI.

COMPLAINT NO.

51/2004.
14/01/04

IN THE MATTER OF:

SECURITIES AND EXCHANGE BOARD OF INDIA,
a statutory body established under the
provisions of Securities and Exchange
Board of India Act, 1992, having its
Regional Office at New Delhi, represented
by its Legal Officer/Manager/Asst.
General Manager Mr. Sharad Bansode.

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COMPLAINANT

VERSUS

1. TRI GOLDEN PLANTATIONS AND RESORTS LTD.
B-142, Model Town,
New Delhi.
2. Shri. G.P.Tripathi,
Managing Director,
R/o. B-142, Model Town,
New Delhi.
3. Shri. S. R. Thripathi,
R/o. B-142, Model Town,
New Delhi.
4. Shri. Prashant Jain,
R/o. B-142, Model Town,
New Delhi.

ACCUSED

COMPLAINT UNDER SECTION 200 OF THE CODE OF CRIMINAL
PROCEDURE, 1973 READ WITH SECTION 24(1), 27 OF SECURITIES
EXCHANGE BOARD OF INDIA ACT, 1992.

